

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 124 of 2019

IN THE MATTER OF:

NBCC (India) Ltd.

.....Appellant

Vs.

Indian Drugs and Pharmaceuticals Ltd.

.....Respondents

Present :

**For Appellant: Ms. Aastha Trivedi with Ms. Chandreyee Maitra,
Advocates**

For Respondents: Mr. Sameer Kulshreshtha, Advocate

O R D E R

17.07.2019 - Pleading is complete. The parties should be ready for addressing the Tribunal on merit.

Post the case for 'admission' (after notice) on **21st August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk